NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
IA 111/17 in CP(IB) No.51/BB/ 17	-(Memo for with-drawal	Rule 6(2) of IB	Dimension Data Pvt. Ltd. Vs Corporation Bank Ltd.	

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DORERAJ

Ph: 974389394

for operational

<u>ORDER</u>

Matter is listed to today on the memo filed by counsel for petitioner. Already counsel filed IA 111/17 seeking for restoration of the main petition. IA 111/17 is taken up today. Counsel filed memo of withdrawal to permit the petitioner to withdraw IA 111/17, on the ground the claim of the petitioner was satisfied by the corporate debtor. Memo is recorded. Permission is granted to withdraw IA 111/17. Accordingly IA 111/17 is dismissed as withdrawn.

MEMBER(J)

MEMBER(T)